NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/587/(IB)/2017

NAME OF THE PETITIONER(S)

: ARUNACHALAM

NAME OF THE RESPONDENT(S)

: VGN DEVELOPERS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T. MAHENDRAN

Counted for Applicant

2. YOGANAND CPG CIME for respondent

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that he is willing to make settlement of the outstanding debt for which he prayed for time. At request, time is enlarged. Put up on 27.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)